

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1259  
ANSWERED ON 03/12/2024**

**INCREASE IN WORKING DAYS UNDER MGNREGS**

**1259. THIRU D M KATHIR ANAND:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken adequate measures to increase the budgetary allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swachh Bharat, Pradhan Mantri Awas Yojana-Rural and other schemes to cater the welfare of rural people especially women, if so, the details thereof;**
- (b) the details of measures taken to increase the number of working days from 100 days to 150 days and effect the six percent increase in wages every year; and**
- (c) whether the Government has initiated any special employment guarantee scheme for SC/ST/OBC and Minority communities and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): The Government of India is committed to the welfare and development of rural communities, including women, through sustained efforts and robust policy implementation. Scheme-wise Budget Estimates and Revised Estimates for financial year 2022-23, 2023-24 and 2024-2025(B.E) in respect of schemes being implemented by Department of Rural Development is given at annexure.**

**Under Swachh Bharat Mission (SBM) which is being implemented by Department of Drinking Water & Sanitation, the focus remains on sustaining open defecation-free (ODF) villages and promoting**

awareness programs to ensure improved health outcomes, particularly for women and children. Details of central share allocated under Swachh Bharat Mission (SBM) is given below:

<b>Financial Year</b>	<b>Allocation (Rs. in Crore)</b>
<b>2022-23</b>	<b>5000.0</b>
<b>2023-24</b>	<b>7000.0</b>
<b>2024-25</b>	<b>7192.0</b>

With regard to welfare of women, it is stated that Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work. Further, in case of individual work, women headed rural household is one of the categories which shall be given priority.

The rate of participation of women (percentage of women person-days out of total in percentage) in Mahatma Gandhi NREGS during the last three financial years and current financial year 2024-25 (as on 29.11.2024) is given below:

<b>Financial Year</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
<b>Women participation rate (%)</b>	<b>54.82</b>	<b>57.47</b>	<b>58.9</b>	<b>57.75</b>

(As per NREGASoft)

(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) provides for at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Further, the Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006. In addition to this, there is a provision for providing upto an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas.

**As per Section 3 (4) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.**

**With regard to increase in wage rate it is stated that Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides that the Central Government may by notification specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL).**

**The overall % increase in wage rate for FY 2024-25 from FY 2023-24 is about 7 %.**

**(c): In so far as Ministry of Rural Development is concerned it is implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) which is a demand driven wage employment Scheme which stipulates for providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The details of the percentage of beneficiaries from Scheduled Castes and Scheduled Tribes communities provided employment under Mahatma Gandhi NREGS during the last three financial years and current financial Year 2024-25 (as on 29.11.2024) is given below:**

<b>Financial year</b>	<b>%age of Persondays generated</b>	
	<b>SCs</b>	<b>STs</b>
<b>2021-22</b>	<b>19.17%</b>	<b>18.33%</b>
<b>2022-23</b>	<b>19.55%</b>	<b>18.02%</b>
<b>2023-24</b>	<b>19.18%</b>	<b>17.62%</b>
<b>2024-25 (as on 29.11.24)</b>	<b>19.08%</b>	<b>17.81%</b>

**(as per NREGSASoft)**

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**Annexure**

**Annexure referred to in reply to part (a) of Lok Sabha unstarred question no. 1259 dated 03.12.2024.**

<b>Scheme-wise Budget Estimates and Revised Estimates for financial year 2022-23, 2023-24 and 2024-2025(B.E) (Rs. in crore)</b>						
<b>Sl. No.</b>	<b>Name of the Scheme</b>	<b>Annual Plan 2022-23</b>		<b>Annual Plan 2023-24</b>		<b>Annual Plan 2024-25</b>
		<b>B.E.</b>	<b>R.E.</b>	<b>B.E.</b>	<b>R.E.</b>	<b>B.E,</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>6</b>	<b>7</b>	<b>9</b>
<b>1</b>	<b>Mahatma Gandhi National Rural Employment Guarantee Scheme</b>	<b>73000</b>	<b>90955.77</b>	<b>60000</b>	<b>86000</b>	<b>86000</b>
<b>2</b>	<b>National Rural Livelihood Mission-Aajeevika</b>	<b>13336.42</b>	<b>11776.01</b>	<b>14129.17</b>	<b>14129.17</b>	<b>15047</b>
<b>3</b>	<b>Pradhan Mantri Awas Yojana</b>	<b>20000</b>	<b>48422</b>	<b>54487</b>	<b>32000.01</b>	<b>54500.14</b>
<b>4</b>	<b>Pradhan Mantri Gram Sadak Yojana</b>	<b>19000</b>	<b>19000</b>	<b>19000</b>	<b>17000</b>	<b>19000</b>
<b>5</b>	<b>National Social Assistance Programme</b>	<b>9652.31</b>	<b>9652</b>	<b>9636.32</b>	<b>9652</b>	<b>9652</b>
<b>6</b>	<b>Shyama Prasad Mukherjee RURBAN Mission*</b>	<b>550</b>	<b>988.91</b>	<b>0</b>	<b>0</b>	<b>0</b>

**\*No allocation is being made for this scheme since FY 2023-24.**

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